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F.No.A-33025/29/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 20th September, 2017.

NOTIFICATION No. 29/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Jitendra Vrajlal Vakhariya, Assistant Commissioner in the office of the Principal Chief Commissioner, Central GST Zone, Ahmedabad from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 11th October, 2017.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 29/2017 (F.No. A-33025/29/2017-Ad.II dated 20.09.2017.)

The Manager,
Government of India Press,
Faridabad (Harvana).

Copy to:-
1. Officer concerned.
2. The Principal Chief Commissioner, Central GST Zone, GST Bhawan, Revenue Marg, Ambawadi, Ahmedabad - 380015. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination-CBEC/DS(Ad.II)/Dir (Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.